

MOST IMMEDIATE/OUT AT ONCE
TIME BOUND

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURT: DELHI

No...../Misc.Attch.Trg./Gaz./2021

Dated, Delhi the

To

Officers of DHJS,
(as per Annexure-A)
Central District,
Tis Hazari Courts, Delhi.

Sub:- Attachment of DANICS Probationers (57th Batch) from 11.01.2021 to 15.01.2021

Sir/Madam,

Please find enclosed herewith the Training Schedule of Two DANICS Probationer Trainees (Annexure-A) with the request to provide training to probationers on 12.01.2021 as per details given therein.

It is also informed that Sh. Kapil Malhotra, Care-Taker, Central District, Tis Hazari Court, Delhi (Mobile No. 9868184247) will be the Nodal Officer for the 17 DANICS probationer Trainees.

(Ankur Jain)
Officer In-charge (Judl.)
For Pr. District & Sessions Judge (HQs)
Tis Hazari Court, Delhi.

Encl: As above. 609/15
No. 601-609/15/Misc.Attch.Trg./Gaz./2021

Dated, Delhi the 06 JAN 2021

Copy forwarded along with enclosures for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge, Rouse Avenue, with the request to make necessary arrangement to provide training to the probationers in CBI Courts, as per the details given in UTCS letter dated 22.12.20 i.e. for 13.01.21 (Copy enclosed). The name and mobile number of the Nodal Officer of department along with the place of reporting by the DANICS Officers (Trainers) may be sent to Deptt. Of LJ & LA, Delhi Secretariat within three days.
3. The Principal Secretary, GNCTD, Department of Law, Justice & Legislative Affairs, 8th Level, C Wing, Players Building, Delhi Secretariat, I.P. Estate, New Delhi-110002 i.r.t their letter No.F.11(49)/Admn/ LJ&LA/12/28-32 dated 04.01.21.
4. The Director (Training), Govt. of NCT of Delhi, Directorate of Training (UTCS), Institutional Area, Vishwas Nagar, Behind Karkardooma Courts, Delhi-110032.
5. The IAS Officer Trainees (through Principal Secretary, LJ & LA, 8TH Level, C-wing, Players Building, Delhi Secretrait, I.P. Estate, New Delhi.)
6. The PRO, Tis Hazari Court, Delhi.
7. The Care Taker, Care Taking Branch, Central District, Tis Hazari Court, Delhi for making necessary arrangements.
8. PS to the undersigned.
9. The Website Committee, Tis Hazari Court, Delhi.
10. R & I Branch for uploading on LAYRES.

06/01/21
Officer In-charge (Judl.)
For Pr. District & Sessions Judge (HQs)
Tis Hazari Court, Delhi.

ANNEXURE-A

12.01.2021 (TUESDAY)
REPORTING TO NODAL OFFICER AT 10.00 A.M.
IN WAITING ROOM, THIRD FLOOR,
ADJACENT TO COURT NO. 301.

**VISIT TO Pr. DISTRICT & SESSIONS COURTS AT TIS HAZARI COURT AT
10.30 A.M**

(To observe and understand the live proceedings of
the court and to know the inner working of the
Court Administration)

S. NO	Name of the Judicial Officer	Name of the Officer Trainee	ROOM NO.
1.	Ms. Geetanjali, ADJ-03	Sh. Nitin Shakya	337
2.	Sh. Naveen Kr. Kashyap, ASJ-04	Sh. Sunabh Singh	126

**Lunch at 01.30 p.m. to 2.00 p.m. to be arranged by the Care-Taker,
Tis Hazari Court, Delhi**

Tis Hazari Court, Delhi.

